

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/47/2016
NAME OF THE PETITIONER(S) : V. Premavidhya Sangar & 2 Others
NAME OF THE RESPONDENT(S) : Sanco Trans Limited & Another
UNDER SECTION : 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. Gautham Kumar
Arthiban Vijay
Counsel for Respondent
A. Thiruv

2) B. HARIKRISHN
M. ARIKHA SODAN
Counsel for petitioner
Ani S. S. S.

ORDER

Counsels for both the parties are present and submitted that the settlement talks are in progress and prayed for time for reporting the settlement. At request, time is enlarged. Put up on **18.09.2017 at 10.30 A.M.**

—Sd—
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

—Sd—
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)